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Title: An explanatory statement showing reasons for immediate legislation by promulgation of the Arbitration And Conciliation (Amendment) Ordinance, **2015**.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Arbitration and Conciliation (Amendment) Ordinance, 2015 (No.9 of 2015).

माननीय अध्यक्ष : आइटम नम्बर - 9 आपटर लंच लिया जायेगा_।

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